

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 31ST JULY, 2018

Total No. of Questions: 53

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MEMBERS			
SL.	NAME OF THE MEMBER	LAQ NO	DEPARTMENT
1.	SMT. JENNIFER MONSERRATE	1A	POWER
		1B	POWER
		1C	POWER
2.	SHRI JOSE LUIS CARLOS	2A	HEALTH
	ALMEIDA	2B	HEALTH
		2C	POWER
3.	SHRI FILIPE NERY RODRIGUES	3A	SOCIAL WELFARE
		3B	WOMEN & CHILD
			DEVELOPMENT
4.	SHRI NILESH CABRAL	4A	HEALTH
		4B	HEALTH
		4C	HEALTH
5.	SHRI NILKANTH HALARNKAR	5A	INDUSTRIES
		5B	INDUSTRIES
6.	SHRI FRANCISCO SILVEIRA	6A	POWER
		6B	POWER
		6C	POWER
7.	SHRI DEEPAK PRABHU	7A	WOMEN & CHILD
	PAUSKAR		DEVELOPMENT
		7B	POWER
		7C	HEALTH
8.	SHRI RAVI S. NAIK	8A	POWER
		8B	INDUSTRIES
		8C	HEALTH
9.	SHRI DIGAMBAR KAMAT	9A	INFORMATION & PUBLICITY
		9B	POWER
		9C	INDUSTRIES
10.	SHRI LUIZINHO FALEIRO	10A	INFORMATION & PUBLICITY
		10B	POWER
		10C	POWER
11.	SHRI PRATAPSINGH RANE	11A	NON CONVENTIONAL
			ENERGY RESOURCES
		11B	CRAFTSMEN TRAINING
		11C	POWER
12.	SHRI ANTONIO FERNANDES	12A	POWER
		12B	INFORMATION & PUBLICITY
		12C	INFORMATION & PUBLICITY
13.	SHRI ALEIXO REGINALDO	13A	EDUCATION
	LOURENCO	13B	CO-OPERATION
		13C	CO-OPERATION
14.	SHRI PRAVIN ZANTYE	14	HEALTH
15.	SHRI CHANDRAKANT	15A	POWER
	KAVALEKAR	15B	SOCIAL WELFARE

		15C	INDUSTRIES
16.	SHRI SUBASH SHIRODKAR	16A	HEALTH
		16B	INDUSTRIES
		16C	INDUSTRIES
17.	SHRI RAJESH PATNEKAR	17A	HEALTH
		17B	WOMEN & CHILD
			DEVELOPMENT
		17C	EDUCATION
18.	SHRI PRASAD GAONKAR	18A	CO-OPERATION
		18B	POWER
		18C	POWER
19.	SHRI WILFRED D'SA	19A	INDUSTRIES
		19B	INDUSTRIES
		19C	SOCIAL WELFARE



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SMT. JENNIFER MONSERRATE COMPLAINTS UNDER HEALTH ACT

- 1A. *WILL the Minister for Power be pleased to state:
 - (a) the list of all complaints for granting connections to illegal structures under Health Act along with date of complaint, brief details for the last one year; and
 - (b) the present status of complaint for the last one year?

SMT. JENNIFER MONSERRATE CONNECTIONS GIVEN UNDER HEALTH ACT

- 1B. *WILL the Minister for Power be pleased to state:
 - (a) the Village-wise details of all electricity connections given under Health Act including the names of the applicant, owner of the property, Survey number, Village name and House name of the structure for which connection is given?

SMT. JENNIFER MONSERRATE ELECTRICITY CONNECTIONS TO ILLEGAL STRUCTURES

- 1C. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government is aware that the Health Act is being abused to get electricity connections to illegal structures by applicants on third party land which is usually orchard or paddy field; and
 - (b) if so, the steps the Government has taken in this regard?

SHRI JOSE LUIS CARLOS ALMEIDA <u>STAFF STRENGTH IN CHICALIM COTTAGE HOSPITAL</u>

- 2A. *WILL the Minister for Health be pleased to state:
 - (a) the details of sanctioned strength of posts with designation of Medical Officers/Medical Consultants/Nurses and other staff in Chicalim Cottage Hospital;
 - (b) the present strength of Medical Officers/Medical Consultants/Nurses and other staff in Chicalim Cottage Hospital give details with name and designation;
 - (c) the ward-wise details of the number of beds available in Chicalim Cottage Hospitals as on date;
 - (d) the details of the number of patients admitted, treated, discharged and expired in Chicalim Cottage Hospital from 1-01-2018 till date;
 - (e) the number of patients referred to Goa Medical College from 01/01/2018 till date; and
 - (f) whether the Government is aware that there are complaints of nonavailability of beds, linen, medicines and bad conditions of toilets?

SHRI JOSE LUIS CARLOS ALMEIDA <u>NEW SUB-DISTRICT HOSPITAL/</u> <u>CHICALIM COTTAGE HOSPITAL</u>

- 2B. *WILL the Minister for Health be pleased to state:
 - (a) the present status of the construction of the new Sub District Hospital/Chicalim Cottage Hospital at Chicalim in Mormugao Taluka;
 - (b) whether the Government has initiated the process for recruiting the essential staff required for the new Sub District Hospital/Chicalim Cottage Hospital;
 - (c) if so, the details thereof;
 - (d) if not, the time frame by which the Government intends to start the recruitment process;
 - (e) whether the Government has initiated the process for procuring the essential medical equipments required for the new Sub District Hospital/Chicalim Cottage Hospital;
 - (f) if so, the details thereof; and
 - (g) if not, the time frame by which the Government intends to start the process for procuring essential medical equipments?

SHRI JOSE LUIS CARLOS ALMEIDA **POWER OUTAGES IN VASCO CONSTITUENCY**

2C. *WILL the Minister for Power be pleased to state:

- (a) the details of all the power outages in Vasco Constituency for more than ten minutes from 1-4-2017 till date; furnish details feederwise;
- (b) the details of all scheduled outages in Vasco Constituency from 1-4-2017 till date;
- (c) whether prior notice was given to the public in each case; the cases where power supply was restored after 6 p.m. may be furnished;
- (d) the details of the number of complaints received by fuse-call office or helpline from consumers in Vasco Constituency during the last one year and average time taken to rectify the fault or redress the grievances;
- (e) the details of the steps taken or proposed to be taken to improve the quality and provide uninterrupted power supply in Vasco Constituency?

SHRI FILIPE NERY RODRIGUES

IMPACT ASSESSMENT SURVEY ON DAYANAND SOCIAL SECURITY SCHEME

- 3A. *WILL the Minister for Social Welfare be pleased to state:
 - (a) whether the Government has conducted impact assessment survey to cover the Dayanand Social Security Scheme (DSSS);
 - (b) if so, give details such as:
 - i) the commencing date of the survey;
 - ii) the number of villages/beneficiaries covered under this survey;
 - iii) when will the survey be completed in all respect;
 - (c) whether the Government is benefited by the findings of the Impact Assessment Survey carried as on date; and
 - (d) if so, give detailed report of benefits?

SHRI FILIPE NERY RODRIGUES <u>IMPACT ASSESSMENT SURVEY ON GRIHA AADHAR AND</u> <u>LAADLI LAXMI SCHEME</u>

- 3B. *WILL the Minister for Women and Child Development be pleased to state:
 - (a) whether the Government has conducted impact assessment survey to cover the Griha Aadhar and Laadli Laxmi Scheme;
 - (b) if so, give details such as:
 - i) the commencing date of the survey;
 - ii) the number of villages/beneficiaries covered under this survey;
 - iii) when will the survey be completed in all respect;
 - (c) whether the Government is benefited by the findings of the Impact Assessment Survey carried as on date; and
 - (d) if so, give detailed report of benefits?

SHRI NILESH CABRAL

MONTHLY BILL OF HOUSEKEEPING, CLEANING AND LAUNDRY SERVICES

- 4A. *WILL the Minister for Health be pleased to state:
 - (a) the total amount paid by the Goa Medical college per month to the Agency that is given the tender of housekeeping and cleaning services;
 - (b) the details like name of the Agency, date on which the work order was given, duration of the contract, number of staff the contractor is expected to engage along with the category of staff and prescribed salary for each category;
 - (c) the name of the Agency to whom the contract of Laundry services is given;
 - (d) the details like date on which tender was floated, number of bids received along with names and addresses of other bidders, estimated cost of tender and amount to which work order is given and duration of the contract; and
 - (e) the average Laundry bill of Goa Medical college per month?

SHRI NILESH CABRAL

DEPARTMENTS/UNITS/SPECIALITIES OUTSOURCED BY THE GOA MEDICAL COLLEGE

- 4B. *WILL the Minister for Health be pleased to state:
 - (a) the total number of Department/specialities/units that have been fully or partly outsourced by the Goa Medical College;
 - (b) the details like names of the Departments/Units/Specialities outsourced since when and up to when, name of the Hospital/Agency that has been given the job, number of Doctors employed by them, bed capacity and other details of these particular Departments/Units/Specialities;
 - (c) the total amount spent on such outsourcing Department-wise and financial year-wise right from the date of outsourcing till date;
 - (d) the year-wise figures of the total number of patients benefited from the outsourcing;
 - (e) whether the facilities/services outsourced were available at the Goa Medical College prior to the said outsourcing;
 - (f) if so, the reasons for outsourcing the same;
 - (g) if those facilities/services outsourced were available at the Goa Medical College prior to the outsourcing, then to which hospitals/facilities were patients referred by the State Government;
 - (h) the details like number of patients referred, names of the Hospitals/facilities, amount spent on referring patients to these facilities; and
 - (i) the year-wise figures for at least 5 years prior to commencement of outsourced facilities at Goa Medical College?

SHRI NILESH CABRAL

DIALYSIS FACILITIES

- 4C. *WILL the Minister for Health be pleased to state:
 - (a) the total number of places/Hospitals/clinics where Government sponsored or Government paid for dialysis facilities are available;
 - (b) the details like name of the Hospital/Clinic, Address, number of machines at each Hospital;
 - (c) the amount paid to the Hospitals/Clinic per patient;
 - (d) the Hospital-wise figures of patients undergone dialysis/ undergoing dialysis for the last three years along with names and addresses;
 - (e) the details of the bills raised by each Hospital/Centre for payment of services rendered by way of dialysis facilities for last 3 years;

- (f) the detail like raising each bill, date of payment of each bill and amount paid;
- (g) the death figures of patients undergoing dialysis at each Hospital/Centre for last 3 years;
- (h) whether there was any fire at the dialysis unit of the Hospicio Hospital at Margao recently;
- (i) the cause of the fire and the estimated loss in the fire;
- (j) whether any committee has been formed to look into the cause of the fire;
- (k) if so, the name of its members and by which period they will submit their report;
- (1) whether the Director of Health services was recently assaulted in his chamber;
- (m) if so, the reasons for such an attack with details thereof; and
- (n) whether any temporary arrangements are made for patients undergoing dialysis till the dialysis unit at Hospicio becomes operational with details thereof?

SHRI NILKANTH HALARNKAR

SETTING UP OF LARGE SCALE INDUSTRIES

- 5A. *WILL the Minister for Industries be pleased to state:
 - (a) whether the Government have any plans for setting up of large scale Industries/Factories/Companies in the State of Goa;
 - (b) whether any land is acquired/proposed for acquisition during the last 8 years;
 - (c) if so, furnish details; and
 - (d) if not, the reasons therefore?

SHRI NILKANTH HALARNKAR

<u>RECRUITMENT OF GOANS</u> IN PROJECTS APPROVED BY IPB

- 5B. *WILL the Minister for Industries be pleased to state:
 - (a) furnish details of projects approved by Investment Promotion Board (IPB) since its inception till February 2017, also furnish IPB meeting wise list with name of projects, land details, investment and employment generation, number of locals and non Goans recruited and current status of each project; and
 - (b) furnish details of projects approved by IPB since March 2017 till date, also furnish IPB meeting wise list with name of projects, land details, investment and employment generation,

number of locals and non Goans recruited and current status of each project?

SHRI FRANCISCO SILVEIRA <u>ERECTION OF NEW TRANSFORMERS</u> <u>IN ST. ANDRE CONSTITUENCY</u>

- 6A. *WILL the Minister for Power be pleased to state:
 - (a) whether the estimates for erection of new transformers centres and augmentation of existing transformers in the village of Agacaim, Neura and Bambolim in St. Andre Constituency have been approved by the Government;
 - (b) if so, the time frame by which it will be tendered; and
 - (c) the time frame for the completion of the work?

SHRI FRANCISCO SILVEIRA CONVERSION OF 11KV BATIM FEEDER

- 6B. *WILL the Minister for Power be pleased to state:
 - (a) whether the estimates for the conversion of 11kv Batim feeder to underground network from Pilar to Goa-Velha and Batim in St. Andre Constituency under Tribal Welfare Scheme have been sanctioned;
 - (b) the period when the estimates will be sanctioned and the work to be tendered;
 - (c) whether the Government propose to take up this work on priority as the Batim feeder is faulty causing frequent power breakdowns; and
 - (d) whether the Government will act with urgency and tender this work at an early date?

SHRI FRANCISCO SILVEIRA <u>LAYING OF UNDERGROUND CABLES</u> <u>IN ST. ANDRE CONSTITUENCY</u>

- 6C. *WILL the Minister for Power be pleased to state:
 - (a) whether the estimates for SETC of 33kv 400 sq.mm XLPE underground cable from 110kv Kadamba Substation to 33/11kv Pilar Substation in St. Andre Constituency have been sanctioned;
 - (b) if so, the time frame by which the work will be tendered and work order issued;

- (c) the time frame for the completion of the work; and
- (d) whether the Government will take up this work on priority as it is of great urgency to people of St.Andre Constituency to receive improved power supply, if so details thereof ?

SHRI DEEPAK PRABHU PAUSKAR <u>ANGANWADIS IN SANVORDEM CONSTITUENCY</u>

- 7A. *WILL the Minister for Women and Child Development be pleased to state:
 - (a) the number of Anganwadis running in private premises in Sanvordem constituency;
 - (b) the details along with name of the owner and location; and
 - (c) whether the Government has taken any steps to allot permanent premises for Anganwadi as most of the Anganwadi in Sanvordem Constituency are running in private premises?

SHRI DEEPAK PRABHU PAUSKAR <u>MOBILE ELECTRICAL TRANSFORMERS</u> <u>IN SANVORDEM CONSTITUENCY</u>

- 7B. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government has any proposal to provide Mobile Transformers in all 7 Panchayats of Sanvordem Constituency;
 - (b) whether any estimates have been prepared to replace 50 years old L.T. line conductor along with polls in all 7 Panchayats of Sanvordem Constituency;
 - (c) if so, give the cost of estimates and time frame for completion of work;
 - (d) whether the Government is aware that there is insufficient staff in Sanvordem Constituency in Electricity Department such as labours, linemen and wiremen;
 - (e) whether there is any provision made to increase the staff; and
 - (f) the status of Electricity Sub-Station proposed at Kirlapal Dabal in Dharbandora Taluka?

SHRI DEEPAK PRABHU PAUSKAR <u>HEALTH FACILITIES IN SANVORDEM CONSTITUENCY</u>

- 7C. *WILL the Minister for Health be pleased to state:
 - (a) furnish a list of present staff employed at Primary Health Centre, Sub Health Centre's and Rural Medical Dispensaries in Sanvordem Constituency with their name and designation; and
 - (b) whether there is any plan of the Government to improve medical facilities and provide full time Doctors in Sub Health Centre's and Rural Medical Dispensaries?

SHRI RAVI NAIK

REVENUE COLLECTED BY SALE OF POWER

- 8A. *WILL the Minister for Power be pleased to state:
 - (a) the details of the revenue collected by sale of Power for Financial Years 2012-13, 2013-14, 2014-15, 2015-2016, 2016-17, 2017-18 year-wise;
 - (b) the details of calls received and action taken on complaints regarding electricity failures in March 2018 till date; and
 - (c) furnish details of Power purchased from and outside grids breakup financial year 2015-16, 2016-17 and 2017-18?

SHRI RAVI NAIK

NEW PROPOSALS BY INDUSTRIES

- 8B. *WILL the Minister for Industries be pleased to state:
 - (a) the number of new proposals received by the Department for setting up Industry since March 2017, till date;
 - (b) the number of projects cleared and approved;
 - (c) the total amount of investment; and
 - (d) the total number of potential employment to be generated?

SHRI RAVI NAIK

BENEFICIARIES UNDER DDSS YOJANA

- 8C. *WILL the Minister for Health be pleased to state:
 - (a) the amount paid to insurance company till date;
 - (b) the total number of beneficiaries who availed the DDSS Yojana;
 - (c) the number of Hospitals covered under DDSS Yojana;
 - (d) the total amount paid to private Hospitals till date;

- (e) whether the Government has received any complaints that private hospitals which are covered under DDSS refuse to accept DDSS cards;
- (f) if so, the reasons for private Hospitals to refuse to accept the cards;
- (g) the steps the Government has taken in this regard; and
- (h) the total outstanding dues of all Hospitals as on date?

SHRI DIGAMBAR KAMAT

IRREGULARITIES IN ENTERTAINMENT SOCIETY OF GOA

- 9A. *WILL the Minister for Information and Publicity be pleased to state:
 - (a) the details of complaints received by the Government regarding various irregularities in Entertainment Society of Goa from 2012 till date;
 - (b) the details of each complaint with action taken report;
 - (c) the details with copies of complaints received by the Government regarding irregularities in organisation and expenditure of International Film Festival of India and cultural programme from 2012 till date;
 - (d) the details of each complaint with action taken report; and
 - (e) the details of payments pending as on date to various artists, event management firms, decorators, stage erectors with name, amount due and date on which it is due?

SHRI DIGAMBAR KAMAT

REPLACEMENT OF CONVENTIONAL TYPE STREET LIGHT

- 9B. *WILL the Minister for Power be pleased to state:
 - (a) the agency to which the work of replacement of conventional type street light fixtures has been awarded with name and address;
 - (b) the time frame by which the work has to be completed;
 - (c) the number of fixtures replaced so far and number of fixtures remained to be replaced with details Constituency-wise;
 - (d) the guarantee for fixtures and penalty for not rectifying/replacing the fixture within the time frame; and
 - (e) whether the Department has received complaints about not fixing/non-functioning of LED fixtures with details thereof?

SHRI DIGAMBAR KAMAT INVESTMENT PROMOTION BOARD MEETINGS

- 9C. *WILL the Minister for Industries be pleased to state?
 - (a) the number of Investment Promotion Board meetings held from its formation till date;
 - (b) the names and qualifications of the members of Investment Promotion Board who attended the meetings;
 - (c) the details such as date of meeting, copies of minutes of all the meetings, date of their appointment, copy of notification appointing the members and their term period;
 - (d) the number of Industrial Projects cleared and the number of jobs expected to be created by each Industrial Project;
 - (e) the details such a type of projects, name of the owners/ Directors of the Company, location of the project; whether it is located in Industrial Estate or other land, zoning of the land as per Regional Plan 2021, if it is outside the Industrial Estate;
 - (f) the number of projects/Industries set up as on date and the number of jobs created;
 - (g) the details such a name of the Industry/project, location, name of Directors and date of commissioning of the project;
 - (h) whether they have taken permission of all the Authorities before commencement of work; and
 - (i) the number of jobs created, name of workers employed, designation, salary drawn?

SHRI LUIZINHO FALEIRO

ACCREDITATION OF JOURNALISTS

- 10A. *WILL the Minister for Information and Publicity be pleased to state:
 - (a) whether the journalists working in the Electronic Media such as TV, Cable TV, etc. are accredited by the Department of Information; and
 - (b) whether the payments and emoluments of these journalist are at par with other journalists?

SHRI LUIZINHO FALEIRO

COMMISSIONING OF TRANSORMERS FOR PRIVATE PROJECTS

- 10B. *WILL the Minister for Power be pleased to state:
 - (a) whether the Government is aware that many private transformers are not commissioned for the private mega Projects in the Navelim Constituency;
 - (b) the details of names and addresses of Transformers installed and Transformers commissioned for such Mega Projects; and
 - (c) whether the Government has released the private connections without commissioning these Transformers which are mandatory for private projects?

SHRI LUIZINHO FALEIRO CONSTRUCTION OF NEW ELECTRIC SUB STATION AT NAVELIM

- 10C. *WILL the Minister for Power be pleased to state:
 - (a) the progress of construction of new Navelim Electric Sub-station;
 - (b) the time frame by which the above work will commence;
 - (c) the estimated cost of this project; and
 - (d) the date by which the same will be completed?

SHRI PRATAPSINGH RANE

ENCOURAGEMENT FOR NON-CONVENTIONAL ENERGY

- 11A. *WILL the Minister for Non- Conventional Energy Resources be pleased to state:
 - (a) the number of projects undertaken by the local Government to encourage people to go for Non-Conventional energy; and
 - (b) the number of such cases that have been approved by the Government and subsidy offered?

SHRI PRATAPSINGH RANE <u>NEW MACHINARIES IN INDUSTRIAL TRAINING INSTITUTES</u>

11B. *WILL the Minister for Craftsmen Training be pleased to state whether the Government plans to introduce latest machinery for training craftsmen in the ITI's of the State, as the old machinery is out-dated?

SHRI PRATAPSINGH RANE FREQUENT BREAKDOWN OF POWER

11C. *WILL the Minister for Power be pleased to state the action that the Government has taken for the frequent breakdown of electricity in Towns and Villages of Goa?

SHRI ANTONIO FERNANDES <u>POWER IMPROVEMENT PROPOSAL</u> <u>FROM SANTA CRUZ CONSTITUENCY</u>

- 12A. *WILL the Minister for Power be pleased to state:
 - (a) whether proposals to improve the power condition in the various villages in Santa Cruz Constituency is pending before the Government;
 - (b) the details of proposals pending;
 - (c) the reasons for pendency;
 - (d) the present status of the proposals; and
 - (e) the time frame by which the proposed works will be completed?

SHRI ANTONIO FERNANDES

FINANCIAL ASSISTANCE TO GOAN FILM PRODUCERS

- 12B. *WILL the Minister for Information and Publicity be pleased to state:
 - (a) whether the Government has discontinued providing the financial assistance to produce Goan films;
 - (b) if so, reasons for same;
 - (c) whether the Government will reconsider to provide assistance for producing of Goan films; and
 - (d) whether the Government is aware that in Maharashtra Government has fixed a prime slot time from 8-11 PM for screening of Marathi films only; and
 - (e) whether the Government will follow the same procedure for films produced in State for the benefits of Goan film lovers?

SHRI ANTONIO FERNANDES

IFFI 2017 CEREMONIES AT SHYAMA PRASAD MUKHERJEE STADIUM

- 12C. *WILL the Minister for Information and Publicity be pleased to state:
 - (a) the total capacity of the Shyama Prasad Mukerjee Hall where the opening and closing ceremony of IFFI 2017 was held, give details

along with figures i.e. the number of invitations cards distributed and number of seats available;

- (b) the criteria followed in inviting guests and distribution of invitation cards, whether Protocol Department distributed all the invitation cards; and
- (c) if not, the name of party who distributed cards?

SHRI ALEXIO REGINALDO LOURENCO SELECTION TO THE POST OF PRINCIPAL

- 13A. *WILL the Minister for Education be pleased to state:
 - (a) whether any advertisement to fill up the post of Principal of Goa Engineering College was published;
 - (b) if so, whether the interview was conducted and date of interview;
 - (c) the list of candidates who attended the interview;
 - (d) whether any of the candidates got selected, if so, name of the candidate;
 - (e) whether any offer letter was given to the candidate, if so, whether the candidate has joined the duty; if not, the reasons for denial; and
 - (f) whether the second in the list was offered the post, if not, the reasons therefore?

SHRI ALEXIO REGINALDO LOURENCO <u>NPA's OF GOA STATE COOPERATIVE BANK LTD</u>

- 13B. *WILL the Minister for Co-operation be pleased to state:
 - (a) the details of the NPA provisions made by the Goa State Cooperative Bank Ltd, in respect of loan a/c of Sylvio Pinheiro at H.O. branch since year 31/03/2012 onwards;
 - (b) the year wise details of outstanding Principle loan amount & interest in respect of said loan a/c since year 31/03/2012 ;
 - (c) the reasons for executing agreement for construction cum sale out of staff loan amount with the said loanee in respect of flat no F-105 in the name of Mr. P.S. Verenkar; and
 - (d) the copies of agreement for construction cum sale deed of release of said flat executed by the bank?

SHRI ALEXIO REGINALDO LOURENCO <u>ATM'S OF GOA STATE CO-OPERATIVE BANK LTD</u>

- 13C. *WILL the Minister for Co-operation be pleased to state:
 - (a) the concept of RBI approved partnership model White Lable ATMs installed by the Goa State Co-operative Bank Ltd, indicating details of monetary benefits of the same for the Bank;
 - (b) the copies of guidelines issued by RBI in the matter & whether same are followed by Bank;
 - (c) the total number of partnership model White Lable ATMs & owned ATMs installed by Bank; and
 - (d) the year wise details of Annual Maintenance contract of ATMs signed by the Bank since installation indicating year, name of company, total number of ATMs, amount of contract & amount paid, source through which quotations were invited etc.?

SHRI PRAVIN ZANTYE

PRIMARY HEALTH CENTRE MAYEM/RMD CHODAN.

- 14. *WILL the Minister for Health be pleased to state:
 - (a) whether the Government is aware that the Primary Health Centre at Mayem is housed and functioning in a Government Primary School building;
 - (b) the details of staff and facilities that are required in Primary Health Centre and the facilities presently available in the PHC;
 - (c) the action the Government has taken for construction of a new PHC building, give details;
 - (d) whether the Government has acquired any land for the construction of new PHC building, if so, give details;
 - (e) whether the Government will appoint a Medical Officer on permanent basis with necessary staff at Rural Medical Dispensary & Sub Centre at Chodan-Madel Panchayat;
 - (f) the steps taken by the Government to repair the staff quarters which are in dilapidated condition and put them to use; and
 - (g) the steps taken to construct a compound wall to protect the acquired land for the RMD, give detail?

SHRI CHANDRAKANT KAVALEKAR <u>HIKE IN POWER TARIFFS</u>

- 15A. *WILL the Minister for Power be pleased to state:
 - (a) the audited statements of the Department in terms of expenditure incurred including payments towards power purchase bills, dues payable receivable as well as revenue generated from consumer, give details category-wise, since 01/04/2015 till date;
 - (b) the details such as power thefts and losses to the Government exchequer since 01/04/2012 till date, the action /punishment initiated by the Department against alleged power theft consumers as well as officials of the Department responsible to ignore such thefts;
 - (c) the amount of the power loss and total revenue loss to Government;
 - (d) the action plan of the Government to bring down power losses and ensure stable power supply to the consumers; furnish the details since 01/04/2015 till date; and
 - (e) the number of times power tariff has been raised since 01/04/2012 till date; give details category-wise, year-wise?

SHRI CHANDRAKANT KAVALEKAR <u>MISUSE OF RESERVATIONS BY OTHER CATEGORIES</u>

- 15B. *WILL the Minister for Social Welfare be pleased to state:
 - (a) the reservation available for Goans/others/SC/S.T/OBC from Goa including migrants settled in Goa in term of academics, education, schemes, employment, facilities, etc.
 - (b) give the details of reservation in terms of percentage proportion category-wise since 01/04/2012;
 - (c) a copy of circulars, notification, order, Law/Act and memo received as well as inforce from the Government as well as Central Government;
 - (d) whether the Government has come across any cases of violation or misuse of reservation facility by people from reserved category as general category; and
 - (e) if so, the details of all such cases along with actions being taken against violation till date?

SHRI CHANDRAKANT KAVALEKAR <u>OBJECTIVES OF GOA INVESTMENT PROMOTION</u> <u>AND FACILITATION BOARD</u>

15C. *WILL the Minister for Industries be pleased to state:

- (a) the date on which the Goa Investment Promotion Bill, 2014 was passed and notified;
- (b) date on which the Goa Investment Promotion and Facilitation Board was constituted;
- (c) the objectives set for this board;
- (d) furnish the names of the members appointed on the board since inception;
- (e) the number of them who have resigned;
- (f) the number of them were replaced;
- (g) furnish name of the current board members; and
- (h) furnish details such as name, address, the bio-data/other information of the members, tenure of each member till date since its inception;

SHRI SUBHASH SHIRODKAR

VACANCIES IN PRIMARY HEALTH CENTRE, SHIRODA.

- 16A. *WILL the Minister for Health be pleased to state:
 - (a) the number of posts of Doctors, Nurses and other staff vacant in Shiroda Primary Health Centre; and
 - (b) the number of posts which are filled and staff deputed elsewhere?

SHRI SUBHASH SHIRODKAR SHIRODA INDUSTRIAL ESTATE PHASE-I.

16B. *WILL the Minister for Industries be pleased to state:

- (a) the number of plots which have been allotted to Industrialists in Shiroda Industrial Estate Phase-I;
- (b) the details of the area of the plots allotted, name of the Proprietor, nature of production in the unit; and
- (c) the persons employed in each unit with their names and addresses?

SHRI SUBHASH SHIRODKAR <u>PANCHWADI INDUSTRIAL ESTATE</u>

16C. *WILL the Minister for Industries be pleased to state:

- (a) the number of plots which have been allotted to Industrialists in Panchwadi Industrial Estate;
- (b) the details of the area of the plots allotted, name of the Proprietor, nature of production in the unit; and
- (c) the persons employed in each unit with their names and addresses?

SHRI RAJESH PATNEKAR

PREMIUM PAID TO THE INSURANCE COMPANY UNDER DDSSY

17A. *WILL the Minister for Health be pleased to state:

- (a) the serial number-wise and hospital-wise (Private and Government and Hospitals outside the State), details of DDSSY intervention done from September, 2016 till date;
- (b) the date wise details of money paid by the Government to insurance company as premium, including GST till today and also state the arrangements made from 1/6/2018 till date;
- (c) the month wise details of money paid by insurance company from 1-9- 2016 to 30-5-2018 to different Hospitals including Government and Private Hospitals separately and the Hospitals outside Goa;
- (d) the details of payment due to be paid to the Government and Private Hospitals; and
- (e) the total number of rejected cases by technical committee and frauds detected, if any, of the cases with details thereof?

SHRI RAJESH PATNEKAR <u>AGENCY APPOINTED TO CONDUCT SURVEY</u> <u>UNDER GRIHA AADHAR SCHEME</u>

- 17B. *WILL the Minister for Women and Child Development be pleased to state:
 - (a) the number of Griha Aadhar applications that have been sanctioned from May 2017 to 30th June 2018;
 - (b) the number of applications pending with the Department for the above period;
 - (c) whether any agency has been appointed to survey the Griha Aadhar sanctioned holders for verifying and authenticating the holders and to find out duplicate cases;

- (d) if so, the number of duplicate/fake cases that have been found with details thereof;
- (e) whether the survey agency has completed their survey;
- (f) the date from which the Department has stopped sanctioning Griha Aadhar applications, after appointing the survey agency; and
- (g) the time frame for the pending applications to get sanctioned with details thereof?

SHRI RAJESH PATNEKAR <u>SUBSTITUTE DURING CHILD CARE LEAVE</u> <u>AND MATERNITY LEAVE</u>

17C. 8WILL the Minister for Education be pleased to state:

- (a) whether there is a provision to appoint part time/lecture basis alternate teacher during maternity and child care leave in Government Primary Schools and High Schools; and
- (b) if so, the number of teachers that are appointed in above cases; if not the reasons therefore?

SHRI PRASAD GAONKAR

<u>REGISTRATION OF GROUP</u> UNDER CO-OPERATIVE SOCIETY

18A. *WILL the Minister for Co-operation be pleased to state:

- (a) the details of the procedure for registration of the Group under Cooperative Society in Goa;
- (b) the time period for the registration of the Group under Cooperative Society;
- (c) the time period for granting NOC to register the Group from other assistant Co-operative society;
- (d) whether there is always a delay in granting NOC from other assistant Co-operative Society; and
- (e) if so, the reasons for the delay?

SHRI PRASAD GAONKAR

ELECTRICITY POLES

18B. *WILL the Minister for Power be pleased to state:

(a) the list of electricity poles sanctioned in Village Panchayat Molcornem, Village Panchayat Cauvrem-Pirla in Quepem Taluka, Village Panchayat Netravali, Rivona, Bhati, Uguem, VaddemCurdi in Sanguem Taluka from 2015 till date with details year-wise;

- (b) the year-wise details of the pending list of electricity poles applied by the Department as well as individuals in these Village Panchayats from 2015 till date in above Panchayats;
- (c) the reasons for keeping the list pending of electricity poles although the fees/amount was paid by the applicants; and
- (d) the year-wise details of all tenders passed, with names of the contractors in Village Panchayat Molcornem, Village Panchayat Cauvre-Pirla in Quepem Taluka, Village Panchayat Netravali, Rivona, Bhati, Uguem, Vaddem-Curdi in Sanguem Taluka from the year 2015 till date?

SHRI PRASAD GAONKAR SOLAR LIGHTS/LED LIGHTS IN SANGUEM CONSTITUENCY

18C. *WILL the Minister for Power be pleased to state:

- (a) whether there is any proposal/scheme with the Government regarding Solar lights or LED lights;
- (b) whether the Government can provide Solar/LED lights in areas like Rest Houses i.e. PWD Xelpem Rest House, WRD Xelpem Rest House, WRD Pajimol Rest House, Forest Rest House, Botanical Garden and road on Selaulim Dam in Sanguem Constituency as the present lights are not in a working condition;
- (c) if so, the details thereof and the time period by which it will be completed; and
- (d) if not, whether there in any future plan to do so?

SHRI WILFRED D'SA

PLOTS AT VERNA INDUSTRIAL ESTATE

- 19A. *WILL the Minister for Industries be pleased to state:
 - (a) the details of works tendered by I.D.C from 1/1/2015 till date;
 - (b) the details of work orders issued;
 - (c) the name of Contractor/Agency, date of work order issued and date of completion;
 - (d) whether the Government is collecting the CSR funds from Industries;
 - (e) if not, the name of the agency/person monitoring the disbursement of CSR funds to the Community;

- (f) the details of number of new plots identified at Verna Industrial Estate;
- (g) the details of works undertaken during the last 5 years under CSR by Industries at Verna Industrial Estate;
- (h) the year-wise details of number of applications received for allotment of plots;
- (i) the year-wise details of amount of deposit collected by IDC from 2015 till date; and
- (j) the year-wise details of plot allotted and name of the persons to whom it is allotted?

SHRI WILFRED D'SA

ANDREW TELECOMMUNICATION INDIA PVT LTD

- 19B. *WILL the Minister for Industries be pleased to state:
 - (a) the details of Agreement signed between Andrew Telecommunication India Pvt. Ltd. (Commscope Company) and I.D.C for allotment of plot at Industrial Estate, Verna;
 - (b) furnish copy of the Agreement /Sale deed;
 - (c) whether any complaint received from the Public against Andrew Telecommunication India Pvt. Ltd.
 - (d) if so, furnish copy of complaint;
 - (e) whether any action is taken;
 - (f) if so, furnish copy of Action Taken Report;
 - (g) the details of Goan employees employed in Andrew Telecommunication India Pvt. Ltd. with their name, address, designation and salary drawn; give details of Goans employed separately;
 - (h) whether any subsidy is claimed by Andrew Telecommunication India Pvt. Ltd.; and
 - (i) if so, furnish the details for granting the subsidy and total subsidy paid?

SHRI WILFRED D'SA **POWERS OF DY.DIRECTORS OF SOCIAL WELFARE (SOUTH)**

- 19C. *WILL the Minister for Social Welfare be pleased to state:
 - (a) the details of the Administrative and Financial powers of Dy. Director of Social Welfare in Margao;

- (b) whether it is a fact that the Dy. Director of Social Welfare in South Goa is allotted with less power;
- (c) if so, the reasons, for not giving full powers to Dy. Director (South) till date; and
- (d) the course of action the Government will take to allot full powers to Dy. Director of South in order to solve the problems/hardships faced by the people of South Goa?

ASSEMBLY HALL, PORVORIM, GOA 5TH JULY, 2018. N. B. SUBHEDAR SECRETARY